

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR****DHANLAXMI ELECTRICALS PRIVATE LIMITED (IN CIRP)****OPERATING IN ELECTRICAL CONTRACTOR, TO RENDER ELECTRICAL, TECHNICAL AND COMMERCIAL SERVICES AT NAVI MUMBAI, MAHARASHTRA**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the Corporate Debtor along with PAN/CIN/LLP No.	Dhanlaxmi Electricals Private Limited CIN: U74900MH2015PTC261718
2.	Address of the registered office	Plot No. 66A, Office 905, 9 th Floor Sector-11, CBD Belapur, Thane, Navi Mumbai, Maharashtra, India, 400614
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	Plot No. 66A, Office 905, 9 th Floor Sector-11, CBD Belapur, Thane, Navi Mumbai, Maharashtra, India, 400614
5.	Installed capacity of main products / services	Not Applicable
6.	Quantity and value of main products / services sold in last financial year	1) Electrical Contract 2) Transport Contract
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The required details can be obtained by sending an Email at: cirp.dhanlaxmi@gmail.com after submitting the confidentiality undertaking.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Eligibility for resolution applicants under section 25(2)(h) of the Code and can be obtained by sending an Email at: cirp.dhanlaxmi@gmail.com
10.	Last date for receipt of expression of interest	21.12.2025
11.	Date of issue of provisional list of prospective resolution applicants	31.12.2025
12.	Last date for submission of objections to provisional list	05.01.2026
13.	Date of issue of final list of prospective resolution applicants	15.01.2026
14.	Date of issue of Information Memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	20.01.2026
15.	Last date of submission of resolution plans	19.02.2026
16.	Process email id to submit Expression of Interest	cirp.dhanlaxmi@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Information sought from SBOD

Sd/-

Dhaval Jitendrakumar Mistry,**Resolution Professional of Dhanlaxmi Electricals Private Limited (in CIRP)**

Regn No.: IBBI/PA-001/IP-P-01853/2019 -2020/12849

AFA valid till 31-Dec-25 Email – cadhavalmisty@yahoo.com

Date: 06.12.2025

Reg. Add: 9-B, Vardan Complex, Near Vimal House, Lakhudi Circle,

Place: Mumbai

Navrangpura, Ahmedabad, Gujarat, 380009